

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 2862  
ANSWERED ON 4<sup>TH</sup> JANUARY, 2018

**DIESEL AND PETROL CARS**

2862. SHRI ASADUDDIN OWAISI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- whether there has been a sharp increase in the number of diesel and petrol cars in the country in the recent years;
- if so, whether neither manufacturers nor buyers are showing interest in clean fuel vehicles resulting in the increase of the import bill of petroleum products;
- whether in a recent meeting the automobile industry was impressed upon to opt for cleaner fuel to save the environment and congestion of roads and to prepare a plan to phase out diesel and petrol vehicles in the country; and
- if so, the detailed plan chalked out by the Government in this regard and response of the automobile industry in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) It has come to the notice that there has been decline in sale of diesel cars and increase in sale of petrol cars in the country in recent years. The sale figures of petrol and diesel cars in the country for the last five years are as under:

Domestic Sale of petrol and diesel passenger cars									
2012-13		2013-14		2014-15		2015-16		2016-17	
Petrol	Diesel	Petrol	Diesel	Petrol	Diesel	Petrol	Diesel	Petrol	Diesel
1,000,942	873,113	1,045,238	741,588	1,174,273	701,744	1,340,803	684,294	1,544,894	558,102

(c) and (d) Government has taken proactive steps to promote environment friendly vehicles. Bharat Stage IV fuel norms had been applicable since the year 2010 in Delhi and NCR and certain cities. The set norms had been mandated in phase wise manner across the country. The Government has notified G.S.R. 643(E), dated 19/08/2015 for introduction of BS-IV fuel throughout the country by 1<sup>st</sup> April, 2017. Furthermore, alternate fuels like ethanol, biogas, electric hybrid etc. have been notified by amending the Central Motor Vehicle Rules. Ministry has issued GSR 889(E) dated 16<sup>th</sup> September, 2016 mandating mass emission standard for BS-VI throughout the country w.e.f. from 1<sup>st</sup> April, 2020.

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